

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : CP/672/ (IB)/2017

NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ABITHA BANU	Counsel for Petitioner	<i>Abitha B</i>
2.	V. J. ARUL RAI	Counsel for Resp.	<i>V. Arul R</i>

ORDER

Counsels representing both the parties are present. Counsel for petitioner filed reply to the counter filed by the respondent. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 24.01.2018.

(S VIJAYARAGHavan)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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